

**Sanctioning of Telegraph Office on Morse Code in Post Office**

4386. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the norms for the sanction of a Telegraph Office on Morse Code in a Post Office as also for the sanction of a Departmental Telegraph Office;

(b) whether any relaxation is given in these norms in the hill and backward areas in view of the difficult geographical terrain, scattered population and the urgency of communication;

(c) if so, the nature thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a)

- (i) The Telegraph facility on Morsa Code is provided in a Post Office as and when it acquires a telegraph traffic potential of 10 meassagew per day.
- (ii) In mofussil Area where there is no other Central Telegraph, Office/ Departmental Telegraph Office available, the Telegraph Branch of a Combined Office is converted into Departmental Telegraph Office as and when it handles 500 or more telegraph operations per day.
- (iii) In cities and towns where a Central Telegraph Office/Departmental Telegraph Office already exists, the telegraph branch of a Combined Office is converted into Departmental Telegraph Office when it handles 200 or more Booked and Delivered meassages per day.
- (iv) The existing Central Telegraph Office/Departmental Telegraph Office is bufurcated as and when

it handles 500 or more Delivered massages per day.

(b) No, Sir.

(c) Does not Arise.

(d) Long distance public telephone facility is provided in a Post Office in hilly and backward areas in relaxation of the norms. The telegraph facility is also simultaneously provided on phonecom basis on this long distance telephone. This is considered adequate for meeting the communication requirement of the area.

**New Hydel Projects in Himachal Pradesh**

4387. PROF. NARAIN CHAND PARASHAR : Will the Minister of ENERGY be pleased to state :

(a) whether the Planning Commission has approved the construction of any new hydel projects for generation of power in the Central and State sectors during the Seventh Five Year plan;

(b) if so, the names of the projects, State-wise, in both categories alongwith the capacity for hydel generation and the estimated period of completion of construction in each case; and

(c) whether any perference has been given to the projects in Himachal Pradesh in view of its vast potential for hydel generation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) Hydro-electric Schemes with an installed capacity of 5540.15 MW are likely to be commissioned in the 7th Plan. In addition 12 new hydro-electric schemes have been sanctioned after 1-4-1985 for inclusion in the 7th Plan. Details are given in statement enclosed.

(c) Projects are approved on the merits of each case, including the hydel potential of the State concerned.